

033296



A6-1288/2019

Kochi - 682 031
Dated: 09.04.2019

NOTIFICATION

In exercise of the powers conferred by Article 229 of the Constitution of India, the Honourable the Chief Justice hereby makes the following amendment to the Kerala High Court Service Rules, 2007, namely:

Incorporation (C.S. No.63)

In the Rules

- I. In Rule 4 under Division II, after Sub Division 1 the following shall be inserted
" Sub Division 1A
1. Station Officer (Fire & Safety) "
- II. In Annexure I, the following shall be inserted after Sub Division 1 under Division II "

Sub Division (1)	Category (2)	Name of post (3)	Method of Appointment (4)	Qualifications (5)
1A	1	Station Officer (Fire and Safety)	Deputation from among officers working in the category of Leading Fireman and above in the Kerala Fire & Rescue Services Department.	As in the parent Department.

The above amendment will have prospective effect only.

(By Order)


K. Haripal
Registrar General

Explanatory Note

(This does not form part of this incorporation but is intended to indicate its general purport)

The Government as per the G.O.(Ms).No.142/2018/Home dated 04-09-2018 have accorded sanction for creation of a new post of Station Officer (Fire and Safety) for the High Court of Kerala. The Honourable the Chief Justice has ordered to incorporate the post of Station Officer (Fire and Safety) in the Kerala High Court Service Rules, 2007. Hence this Notification.

To

The Additional Chief Secretary to Government, Home (C) Department,
 Thiruvananthapuram (with C/L)
 The Accountant General (A&E), Thiruvananthapuram (with C/L)
 The Superintendent of Government Presses, Thiruvananthapuram
 (He is requested to publish the same in the Gazette and forward 100 copies of
 the amendment to this office)
 The Director of Kerala Judicial Academy, Athani.
 The Additional Director of Kerala Judicial Academy, Athani.
 The Joint Registrars, High Court.
 The Deputy Director of the Kerala Judicial Academy, Athani.
 The Assistant Director of the Kerala Judicial Academy, Athani.
 The Deputy Registrars, High Court.
 The Protocol Officer, High Court.
 The Public Relations Officer, High Court.
 The Private Secretary to the Chief Justice, High Court.
 The Finance Officer, High Court.
 The Assistant Registrars & Chief Librarian, High Court.
 The Librarian, Kerala Judicial Academy, Athani.
 The Court Officer to the Chief Justice, High Court.
 The Additional Public Relations Officer, High Court.
 The Accounts Officer, High Court.
 The Personal Assistant to the Chief Justice, High Court.
 The Private Secretaries to Judges, High Court.
 The Confidential Assistants to Registrars, High Court.
 The Confidential Assistant to the Additional Registrar (General Administration),
 High Court.
 The F Section, High Court (50 copies)
 All Sections, High Court.
 The Kerala Judicial Academy, Athani.
 The IT Section, High Court (for publishing in the High Court Website)
 The G (Accounts – I, II & III) Sections, High Court.
 The Notice Board, High Court.
 The A1, A2, A3, A4, A5, A7, A8 & A9 Seats, High Court.
 The Administrative Records Section, High Court.
 The File/Stock File.

Copy submitted to:-

The Honourable the Judges